## COURT-II

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 168 OF 2015 & IA NO. 437 OF 2015

Dated: 12<sup>th</sup> September, 2017

In the matter of:

Power Grid Corporation of India Ltd.		Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	•••	Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on <u>13.10.2017</u>.

**PS/ Court Master** 

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